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Title: Presentation of the 29<sup>th</sup>, 30<sup>th</sup> and 31<sup>st</sup> Reports of the Committee on Public Undertakings.

SHRI JAGDAMBIKA PAL (DOMARIYAGANJ): Madam, I beg to present the following Reports (Hindi and English versions) of the Committee on Public Undertakings:-

- (1) 29<sup>th</sup> Report on Food Corporation of India partially based on C&AG Report No. 7 of 2013 (Performance Audit) on storage management and movement of food grains in Food Corporation of India.
  - (2) 30<sup>th</sup> Report on Airports Authority of India Limited regarding unauthorised withdrawal from the Escrow Account held in fiduciary capacity on behalf of the Government of India by Mumbai International Airports Limited based on Audit Para No. 2.5 of Report No. 3 of 2011-12 of Comptroller and Auditor General of India.
  - (3) 31<sup>st</sup> Report on Action Taken by the Government on the Observations / Recommendations contained in the 25<sup>th</sup> Report on Pawan Hans Limited.
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